

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cont. (CVL) No.515 of 2008**

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**CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**Through:- Video Conferencing**

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**03/26.03.2021**

Mr. Anshuman Kumar, A.C. to Sr. SC-II submits that though the file is not available with him and seeks some more time to reconstruct the file and file a fresh show-cause as the LPA which was pending before the Division Bench has been dismissed.

Put up this case on 30.04.2021 in order to file fresh show cause notice on behalf of the O.P.No.5.

**(Deepak Roshan, J.)**

Fahim/-